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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 572/2020 & I.A. 12668/2020, I.A. 197/2021, I.A. 590/2021, I.A. 8366/2021, I.A. 11755/2021, I.A. 14908/2021, I.A. 19693/2023

ELSEVIER LTD. AND ORS.

..... Plaintiffs

Through: Mr. Amit Sibal, Senior Advocate with

Ms. Sneha Jain, Ms. Snehima Jauhar, Ms. R. Ramya and Ms. Disha

Sharma, Advocates.

versus

## ALEXANDRA ELBAKYAN AND ORS.

..... Defendants

Through: Mr. KG Gopalakrishnan and Ms.

Nisha Mohandas, Advocates for D-5. Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, Mr. Lakshay Gunawat and Mr. Krishnan

V., Advocates for D-11 & 12.

Mr. M. Dutta and Mr. Aditya Guha,

Advocates in I.A. 8366/2021.

Mr. Jawahar Raja, Ms. Aditi Saraswat and Mr. Parth Goyal, Advocates for

Intervenors in I.A. 590/2021.

Ms. Vrinda Bhandari, Ms. Gayatri Malhotra and Ms. Rubayya Tasneem,

Advocates in I. A. 14908/2021.

## **CORAM:**

## HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER 06.05.2024

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1. Mr. Amit Sibal, Senior Counsel for Plaintiffs, seeks a short





accommodation on the ground that in the post lunch session, he will be held up in proceedings before other Benches. The request is not opposed by counsel for Defendants.

- 2. At request, re-notify on 23<sup>rd</sup> August, 2024.
- 3. Interim order(s), if any, to continue.

SANJEEV NARULA, J

MAY 6, 2024 d.negi